

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:1457  
ANSWERED ON:18.11.2010  
HEAVY ENGINEERING CORPORATION LIMITED  
Bhujbal Shri Sameer

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

(a) whether the Heavy Engineering Corporation Limited has recently signed a Memorandum of Understanding with Jharkhand State government for leasing out the building premises and other infrastructure facilities; and

(b) if so, the details thereof alongwith terms of agreement and revenue likely to be earned by Heavy Engineering Corporation Limited.

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a) & (b): Though no Memorandum of Understanding has been signed between Heavy Engineering Corporation Ltd. (HEC) and the Government of Jharkhand for leasing out the building premises and other infrastructure facilities, yet the approved revival package of HEC provides for transfer of 17 non-residential buildings, 1148 residential quarters of various types already on rent and 2342 acres of land including 85.11 acres of appurtenant land of HEC to the Government of Jharkhand. The State Government, on its part, is to provide Rs. 275.51 crore as grant and to waive the basic electricity dues and water dues amounting to Rs. 306.37 crore and Rs. 32.65 crore, respectively. Besides, the payment of Rs. 25.51 crore by HEC would be treated as full and final settlement of all commercial tax liabilities up to 31.3.2007 including penalty/penal interest for delayed payment etc. The Govt. of Jharkhand would also consider the request of HEC for conversion of its remaining land as "free hold".